

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5044
ANSWERED ON:26.08.2010
CIRCUIT BENCHES IN KARNATAKA
Vishwanath Shri Adagur H

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to grant permanent status for the two circuit benches at Dharwad and Gulbarga in Karnataka;
- (b) if so, the details thereof; and
- (c) the time by which these two circuit benches are likely to be granted permanent status?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a):Yes Madam.

(b)&(c): A confirmation about availability of infrastructural facilities at Dharwad and Gulbarga for setting up of permanent Benches of Karnataka High Court is awaited from the Chief Justice of the Karnataka High Court.